

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2017

Dated : 22nd February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

ORDER

Heard Ms. Swapna Seshadri, learned counsel for the Appellant for some time.

List the matter for further hearing on **12.03.2019**. Meanwhile, written submissions may be filed on or before 08.03.2019 after serving advance copy to the other side.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt